NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1107/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.07.2017

NAME OF THE PARTIES:

G- Tech Construction & Fabricators

Shapoorji Pallonji & Company Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

49. Jitendry Hoale day for Coredier

ORDER CP No.1107/I&BP/NCLT/MB/MAH/2017

The Petitioner Counsel stated that the date of hearing has not been communicated to the Corporate Debtor, the Petitioner is hereby directed to intimate next date of hearing to the Corporate Debtor and to file proof of service upon the Corporate Debtor before the next date of hearing.

List this matter for hearing on 12.7.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-**B.S.V. PRAKASHKUMAR** Member (Judicial)